

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 54/2019-Customs (N.T./CAA/DRI)

New Delhi, dated 9th October, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby makes the following amendments in the Notification No. 42/2019-Customs (N.T./CAA/DRI) dated 06.09.2019 published vide S.O. 3245 (E) dated 09.09.2019.

In the Table to the said notification, against serial number 1, in column 3, column 4 and column 5 for the existing words “F. No. DRI/BZU/S-IV/Enq-54 (Int-01)/2018 dated 20.08.2019 (SCN No. 45/2019 DRI-BZU)”, “Chennai-VI” and “Chennai-VI”, “F. No. DRI/BZU/S-IV/Enq-54 (Int-01)/2018 dated 20.08.2019 read with corrigendum dated 23.09.2019 (SCN No. 45/2019 DRI-BZU)”, “Chennai-IV” and “Chennai-IV” respectively shall be substituted.

[F. No. DRI/HQ-CI/50D/CAA-35/2019-CI]

**(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR**

Copy forwarded for information and updation of record

1. Principal Commissioner/Commissioner of Customs (Chennai-IV), Custom House, Chennai.
2. Principal Commissioner/Commissioner of Customs, Bangalore City Customs, C. R. Building, Queens' Road, Bangalore.
3. Pr. Additional Director General, Directorate of Revenue Intelligence, Bangalore with reference to his letter F. No. DRI/BZU/S-IV/Enq-54(Int-01)/2018/1775 dated 24.09.2019 and with a request to inform the noticees to the show cause notice.